

7. Raniapur.
8. Jambad.

*Assam*

9. (Location not yet decided)

*Madhya Pradesh*

10. Sahdol.
11. Bistrampur.
12. Jhilmili.
13. Korba.

*Orissa*

14. Talcher
15. Hingir Rampur

*Uttar Pradesh*

16. Singrauli.

*Maharashtra*

17. Ballarpur.
18. Kamptec.

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**Board of Trade**

**1467. Shri Kolla Venkaiah:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Board of Trade has held its meeting in the month of July; and

(b) if so what are the decisions arrived at in the meeting?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) Yes, Sir.

(b) At its meeting at Calcutta held on the 6th July, 1962, the Board of Trade discussed the following subjects:—

- (1) Export possibilities of jute, cotton textiles and tea;
- (2) Cost reduction programme;
- (3) Public recognition of outstanding export performances;
- (4) Establishment of an Institute of International Trade; and
- (5) Setting up of Free Trade Zones.

The important conclusions reached by the Board on the above subjects are as follows:—

- (1) A small exhibition centre should be opened in Calcutta to collect and exhibit various types of fabrics produced in India and other parts of the world so that the Jute Industry should keep abreast of world developments in regard to both production and consumption;
- (2) More vigorous steps should be taken to expand exports of finished types of cloth viz., dyed, printed or processed cloth.
- (3) The Tea Board should intensify its propaganda effort particularly in Australia, and other specific area countries.
- (4) A permanent Committee, with a Chairman with considerable experience in cost accounting should be set up for studying cost reduction programme.
- (5) A Committee was constituted to consider the question of public recognition of outstanding export performances.
- (6) Dr. Lokanathan was requested to prepare a scheme for establishing an Institute of International Trade.
- (7) A Committee was constituted with Prof. D. R. Gadgil as Chairman, to examine the proposal for setting up Free Trade Zones.

**Development of Goa**

**1468. Shri Kolla Venkaiah:** Will the Prime Minister be pleased to state:

(a) whether the Central Government have advised the Government of Goa for the framing of a Five Year Plan for the development of Goa; and

(b) if so, the action taken by Goa Administration?

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** (a) Yes, Sir.

(b) The Goa Administration has constituted a Planning Board under the Chairmanship of Shri W. X. Mascarenhas to formulate an integrated development plan for this Union Territory.

#### **Divisions in Manipur P.W.D.**

1469. { **Shri Rishang Keishing:**  
 { **Shri S. T. Singh:**

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that Manipur Public Works Department had only three divisions upto 1958;

(b) whether it is also a fact that Manipur P.W.D. has now 12 divisions excluding P.W.D. under Manipur Territorial Council; and

(c) how the existence of 12 (twelve) divisions in Manipur P.W.D. is justified?

**The Minister of Works, Housing and Supply: (Shri Mehr Chand Khanna):**

(a) There were 3 Civil Divisions and 1 Electrical Division.

(b) At present there are 8 Civil and 2 Electrical Divisions.

(c) There has been an appreciable increase in the work load of the Manipur P.W.D. justifying the increase in the establishment.

#### **Assets Left in Tibet by Indian Traders**

1470. **Shri P. K. Deo:** Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 1554 on the 19th June, 1962 and state:

(a) whether an inventory has been made of the various assets left behind by Indian traders in Tibet due to the closure of Indo-Tibetan trade; and

(b) if so, the details thereof?

**The Prime Minister and Minister of External Affairs and Minister of**

**Atomic Energy (Shri Jawaharlal Nehru):** (a) Yes. The collection of statistics of assets left behind by Indian traders on the basis of information supplied by them has almost been completed.

(b) The value of unsold merchandise on information at present available amounts approximately to Rs. 16 lakhs. Immoveable property of Indian nationals is valued at approx. Rs. 15 lakhs. Debts owed by Tibetans to our traders is estimated at Rs. 20 lakhs.

#### **Cotton Textiles Export Promotion Scheme**

1471. **Shri Bishan Chander Seth:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Union Government has introduced a new procedure to expedite the disposal of applications for licences under the Cotton Textiles Export Promotion Scheme; and

(b) if so, the details of the Scheme?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) and (b). With a view to expediting the disposal of applications for licences under the Cotton Textiles Export Incentive Scheme, the Government have reviewed and revised the existing procedures. An announcement giving the details of the new procedure is being made by the Textile Commissioner.

#### **Sale of Evacuee Land to Punjab**

1472. { **Shri Buta Singh:**  
 { **Shri Guishan:**

Will the Minister of Works, Housing and Supply be pleased to state:

(a) the total number of acres of evacuee land sold to Punjab Government during 1961-62 and the current year and on what terms;